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STATEMENT

Ilag Day Fund

					1966	1967
					Rs.	Rs.
Andhra Pradesh					38,016.71	38,019.47
Assam .			•	•	6,969.71	6,499.04
Bihar .					18,186.53	62,740 85
Gujarat .			•	•	2,07,085.11	2,11,238 05
Haryana .					15,523.54	12,402 00
J&K .			•	•	1,854.11	8,325 00
Kerala .			•	•	1,12,509.00	2,22,987.78
Madhya Pradesh					2,08,923.13	78,423 53
Maharashtra				•	91,100.19	4,56,639.87
Mysore .			•		66,756.61	99,480 39
Orissa .					1,780.30	1,419.00
Punjab .					31807.29	22,180.15
Rajasthan .			•		1,20,042.54	62,935 03
Tamıl Nadu		;			1,83,820.77	1,81,230 66
Uttar Pradesh			•		1,78,131.87	1,28,807 05
West Bengal		•		•	24,879.42	43,746.83
Himachal Prade	εh		•		3,260.72	9,376 49
Delhı .					13,513.95	16,332 15
Manipur .	•		•	•	866.65	1,608 11
Tripura					1,838 53	569.52
Andaman & Nic	obar	Isla	ınds		770 80	703.52
Pondicherry			•		2,214.40	2,742.68
Laccadives, Minicoy and Amindiu					517 59	664.20
Islands						
Goa .	•		•		5,414 63	3,497.81
Nagaland .	•		•		335 08	136.28

ORDERS FOR EXPORT OF INDIAN TEXTILES

836. SADAR D. K. JADHAV: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the names of the countries from where big orders for the export of Indian Textiles have been secured recently;
- (b) the value of the orders and the nature and extent of textiles to be exported, and

(c) to which mills the orders have been assigned?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEVAK): (a) and (b) Cotton lextiles Export Promotion Council, Bombay has since January, 1969 secured orders for export of cotton textiles, the particulars of which are given in the attached statement.

(c) It is for the Council to allocate the orders to the various mills.

STATEMENT

Country	Item of cotten textiles	Value (Rs. lakhs)
Burma	Yarn	674.38
	Cloth	40.33
Ceylon	Yarn	220.00
	Cloth	28.90
U.A.R.	Yarn	232.40
E.E.C.	Cloth	354.39
(Belgium, Netherland Luxemberg, Italy, France and West Germany).	:	1,550.40

MIGRATION OF PERSONS FROM SIND IN PAKISTAN TO INDIA

837. SHRI M: K. MOHTA: Will Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether it is a fact that recently a large number of persons have migrated to India from Sind in Pakistan;
- (b) it so, the number of persons who migrated to India during the last six months:
- (c) whether the Government of India took up the matter with the Government of Pakistan; and
 - (d) if so, what was the result?

DEPUTY MINISTER IN THE THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) According to available information, during the six months (September 1968 to February 1969), 1809 persons belonging to the minority community migrated from West Pakistan to India. Most of them belonged to the erstwhile province of West Pakistan. Separate Sind in figures in respect of migrants from Sind are not readily available.

(c) and (d) The Government of India have repeatedly represented to the Government of Pakistan regarding the plight of the minorities there and have reminded them of their obligations in this respect; but the response from Pakistan Government has not been encouraging.

SUPPLY OF ORL TO JAPAN THROUGH PARADIP PORT

838. SHRIMATI LALITHA (RAJA GOPALAN): Will the Minister of FOREIGN TRADE AND SUP-PLY be pleased to state:

- (a) whether it is a fact that the Minerals and Metals Trading Corporation has not entered into any contract with the Japanese Government for transporting ore from Paradip port in 1969-70 with the result that no ships will call at the port after February, 1970: and
- (b) whether the Barbil Mine Workers met the authorities concerned at Delhi in this regard and if so, the de tails thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK): (a) The Minerals and Metals Frading Corporation has already a subsisting three years contract up to March 1971 with the Japanese Steel Mills for supply of 2 25 million tonnes of Basic Grade Ore with another 0.25 million tons at buyers' option from Indian ports including Paradeep during each of the vears 1968-69, 1969-70 and 1970-71. Under this contract the quantity of iron ore to be exported through Para deep during the current fiscal year 1969-70 has been increased from 6.50 lakh Dry Long Tons to 8.20 lakh Dry Long Tons. The quantity of ore to be through this port during exported 1970-71 under the existing contract is expected to be at least of the same order as in 1969-70. It is, therefore, not correct to say that no ship would call at Paradeep after February, 1970.

(b) No Barbil Mine Workers have met the officials of the M.M.T.C. in this connection.